

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.3588
TO BE ANSWERED ON THE 10TH DECEMBER, 2019
DELAY IN ISSUE OF PHYTO SANITARY CERTIFICATES

3588. SHRI HANS RAJ HANS:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there is any delay in issue of Phyto Sanitary Certificates (PSC) by regulatory authority, the Directorate of Plant Protection Quarantine and Storage (DPPQS) which inspects pesticides in agricultural products including fruits and vegetables like leafy vegetables, Indian citrus, okra, etc. before exports;
- (b) if so, the reasons therefor and the impact on export along with the action taken to improve the situation; and
- (c) whether the country's exporters are able to tap the entire opportunity with our surplus production by farmers, since huge demand of leafy vegetables in EU still remains unmet and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): There is no delay in issuing Phytosanitary Certificates (PSC) by Plant Quarantine Stations under Directorate of Plant Protection Quarantine and Storage (DPPQS). The Plant Quarantine Stations inspect the insects, diseases, weeds etc. in agricultural commodities. Perishable commodities such as nursery plants, tissue cultures, fresh fruits, vegetables, cut flowers etc. are certified within a maximum period of 24-48 Hrs and consignments that require fumigation as treatment are certified within 03 days.

Delays occur only when the applications are accompanied with incomplete documents or without paying fee, due to change in weight/buyer/destination, non-availability of authentic Phytosanitary requirements of importing countries, consignments not being ready for inspection, time taken for completion of fumigation procedures etc. In some cases, samples are sent to laboratories for testing as per the requirements of importing countries.

Monthly stakeholders meeting involving exporters/ importers/ CHAs /treatment providers are being organized at Station level so that such procedural issues can be resolved. Further, protocol of timelines is also regularly monitored at DPPQ&S.

Contd..2/-

(c): As per the report provided by APEDA, details of export of fresh vegetables to EU are as under-

Year	Quantity exported (in MT)	Value (in Rs. Crore)
2016-17	20,424.79	190.10
2017-18	20,439.44	209.94
2018-19	20,699.25	241.13
